

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-107**  
IB-2765(ND)/2019  
C.A No. 555/CIII/ND/2020

**IN THE MATTER OF:**  
S.P. Town Planner Pvt.Ltd.  
Vs.  
VRP Buildtech Pvt.Ltd.

....APPLICANT

....RESPONDENT

**SECTION**  
U/s 9 IBC, CODE 2016

**Order delivered on 24.01.2020**

**CORAM:**  
CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SMT SAROJ RAJWARE,  
MEMBER (TECHNICAL)

**PRESENT:**  
For the Applicant : Mr. Sandeep, Mr. Priyojeet, Mr. Abhishek Gupta, Advocates.  
For the Respondent : Mr. Rohan Gupta, Advocate.

**ORDER**

CA-555 of 2020 filed in CP No. IB-.2765 of 2019. The prayer made is to club the ~~main petition~~ CP No. IB-2731 of 2019. In other words the other CP which is sought to be clubbed with the present is pending disposal before NCLT Bench V. Therefore, matter is referred to registry to place before the Hon'ble President for passing appropriate order as deemed fit. The registry is directed to notify the date of hearing to the respective counsels.

-S-d-

(SAROJ RAJWARE)  
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)